

**Annexure-1**

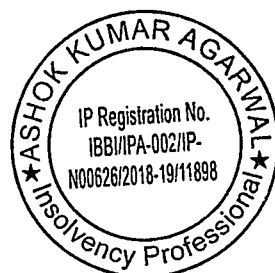
**Name of the corporate debtor: ADYAMA RICE MILL PRIVATE LIMITED: Date of commencement of liquidation: 25.02.2020:**

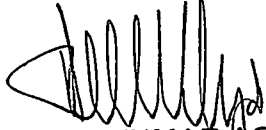
**List of stakeholders as on: 15.03.2021**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
01.	Punjab National Bank (erstwhile United Bank of India)		06.06.2020	216497027	216497027	Secured Loan	216497027	Yes	Hypothecation of Stock, WIP, Receivables and Book debts and on movable assets and plant and machineries. Equitable mortgage on factory land and building with factory shades and other construction constructed thereon	Nil	100%	Nil	Nil	Nil	Nil	Full claim has been admitted on the basis of claim submitted by the Secured Financial Creditor on 06.06.2020 and relevant required papers provided by the Creditor from time to time thereafter as required by the Liquidator for verification and admission of claim.



  
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